NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 24.07.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.	
CP 1555/12	TP 116/16	Hearing	397/398	Ronald Vuillemin Vs Toradex Solutions Pvt. Ltd., & 2 Ors.	

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	Abbijit Ahr	Perhous	197
	61,2406212		

ORDER

Counsel for Petitioner is present. He reported that company subsequently complied by filing Form 32. Therefore, petition became infructuous. Counsel reported that, he would file withdrawal memo on next hearing. List it on 10/08/2017

Member (T)

Member (J)